

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :30-08-2024

Date : 30.08.2024									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	73042/2024	30.08.2024	BLAPL-1015/2024	R SETHI	C.O.		Order Dtd. 2024-08-28	BAIL-2	(Seat No-12)
2	73044/2024	30.08.2024	ABLAPL-7426/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	BAIL-2	(Seat No-10)
3	73045/2024	30.08.2024	ABLAPL-7705/2024	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	BAIL-2	(Seat No-10)
4	73046/2024	30.08.2024	ABLAPL-4531/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	BAIL-2	(Seat No-9)
5	73048/2024	30.08.2024	ABLAPL-5960/2024	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Seat No-9)
6	73049/2024	30.08.2024	ABLAPL-7546/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Seat No-9)
7	73058/2024	30.08.2024	WP (C) - 18097/2024	AMRESH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No-9)
8	73059/2024	30.08.2024	ABLAPL-8835/2024	S. R. PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No-9)
9	73060/2024	30.08.2024	ABLAPL-8755/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No-9)

10	73061/2 024	30.08.20 24	ABLAPL- 8753/20 24	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)
11	73062/2 024	30.08.20 24	ABLAPL- 8752/20 24	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)
12	73063/2 024	30.08.20 24	ABLAPL- 8749/20 24	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)
13	73064/2 024	30.08.20 24	CRLMC- 3106/20 24	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No- 9)
14	73065/2 024	30.08.20 24	ABLAPL- 8776/20 24	D. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)
15	73066/2 024	30.08.20 24	WP (C) - 17940/2 024	A PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)
16	73067/2 024	30.08.20 24	WP (C) - 20396/2 024	PRASANTA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 9)
17	73068/2 024	30.08.20 24	ABLAPL- 8765/20 24	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)
18	73069/2 024	30.08.20 24	ABLAPL- 8761/20 24	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)
19	73070/2 024	30.08.20 24	ABLAPL- 8759/20 24	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-1	(Se at No- 4)
20	73071/2 024	30.08.20 24	ABLAPL- 8757/20 24	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 4)
21	73072/2 024	30.08.20 24	ABLAPL- 8756/20 24	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 4)
22	73073/2 024	30.08.20 24	BLAPL- 4033/20 24	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	BAIL-2	(Se at No-

									10)
23	73074/2 024	30.08.20 24	WP (C) - 20114/2 024	B.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No- 10)
24	73075/2 024	30.08.20 24	WP (C) - 19955/2 024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 10)
25	73076/2 024	30.08.20 24	WP (C) - 19565/2 024	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 10)
26	73077/2 024	30.08.20 24	WP (C) - 20206/2 024	MONOMOY BASU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 10)
27	73078/2 024	30.08.20 24	WP (C) - 18771/2 024	G.D. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 10)
28	73079/2 024	30.08.20 24	WP (C) - 20220/2 024	A.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 10)
29	73080/2 024	30.08.20 24	WP (C) - 18704/2 024	C.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 10)
30	73081/2 024	30.08.20 24	WP (C) - 18704/2 024	S.N. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 10)
31	73082/2 024	30.08.20 24	WP (C) - 24075/2 022	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	WRIT BRANCH -5	(Se at No- 47)
32	73083/2 024	30.08.20 24	WP (C) - 3621/20 18	M/S.J.K.N AYAK N.JUJHARS INGH A.K.BISOI M/S. DEEPAK KUMAR PANI S.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	WRIT BRANCH -3	(Se at No- 28)
33	73084/2 024	30.08.20 24	WP (C) - 19616/2 024	PRADEEP KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No- 28)

34	73085/2024	30.08.2024	WP (C) - 20051/2024	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-28)
35	73086/2024	30.08.2024	WP (C) - 20048/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-28)
36	73087/2024	30.08.2024	ABLAPL-8528/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22		(Se at No-28)
37	73088/2024	30.08.2024	WP (C) - 20046/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-28)
38	73089/2024	30.08.2024	WP (C) - 20041/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-28)
39	73090/2024	30.08.2024	ABLAPL-4692/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	BAIL-1	(Se at No-1)
40	73091/2024	30.08.2024	WP (C) - 19091/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-1)
41	73092/2024	30.08.2024	WP (C) - 20397/2024	P.CH. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-1)
42	73093/2024	30.08.2024	WPC (OAC) - 155/2019	S.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	OA Branch	(Se at No-1)
43	73094/2024	30.08.2024	CONTC (C PC) - 32/2017	B.C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	OA Branch	(Se at No-1)
44	73095/2024	30.08.2024	CRLMC-3155/2024	KARMA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-1)
45	73096/2024	30.08.2024	WP (C) - 20533/2018	C.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	WRIT BRANCH -6	(Se at No-26)
46	73097/2024	30.08.2024	WP (C) - 20558/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No-

									26)
47	73098/2 024	30.08.20 24	WP (C) - 34388/2 022	P.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -3	(Se at No- 14)
48	73099/2 024	30.08.20 24	ABLAPL- 8044/20 24	HIMANSHU KUMR BHOL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-22		(Se at No- 14)
49	73100/2 024	30.08.20 24	WP (C) - 7564/20 24	PRAVASH CHANDRA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -1	(Se at No- 4)
50	73101/2 024	30.08.20 24	CRLMC- 3189/20 24	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No- 4)
51	73102/2 024	30.08.20 24	CRLMC- 3050/20 24	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No- 4)
52	73103/2 024	30.08.20 24	WP (C) - 20000/2 024	S.K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 4)
53	73104/2 024	30.08.20 24	WP (C) - 20331/2 024	U. CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 4)
54	73105/2 024	30.08.20 24	CRLMC- 3130/20 24	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No- 4)
55	73106/2 024	30.08.20 24	WP (C) - 12158/2 018	S. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	WRIT BRANCH -2	(Se at No- 34)
56	73107/2 024	30.08.20 24	CRLMC- 3062/20 24	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se at No- 34)
57	73108/2 024	30.08.20 24	WP (C) - 26089/2 022	AKSHAYA KUMAR PANDEY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	WRIT BRANCH -5	(Se at No- 21)
58	73109/2 024	30.08.20 24	WP (C) - 29126/2 022	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	WRIT BRANCH -3	(Se at No- 12)
59	73110/2 024	30.08.20 24	WP (C) - 18797/2	G.D. SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-08-29		(Se at

			024			OLD			No-12)
60	73111/2 024	30.08.20 24	WP (C) - 20055/2 024	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 12)
61	73112/2 024	30.08.20 24	WP (C) - 20110/2 024	B.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 12)
62	73113/2 024	30.08.20 24	WP (C) - 20177/2 024	MONOMOY BASU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 12)
63	73114/2 024	30.08.20 24	CRLMC- 3068/20 24	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(Se at No- 12)
64	73115/2 024	30.08.20 24	WP (C) - 20137/2 024	B.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 12)
65	73116/2 024	30.08.20 24	CRLMC- 2928/20 24	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Se at No- 12)
66	73117/2 024	30.08.20 24	WP (C) - 20138/2 024	B.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 12)
67	73118/2 024	30.08.20 24	CRLMC- 2888/20 24	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No- 12)
68	73119/2 024	30.08.20 24	WP (C) - 20608/2 024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 12)
69	73120/2 024	30.08.20 24	ABLAPL- 8777/20 24	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 12)
70	73121/2 024	30.08.20 24	WP (C) - 20487/2 024	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 12)
71	73122/2 024	30.08.20 24	ABLAPL- 8751/20 24	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 12)
72	73123/2	30.08.20	WP (C) -	D. SAMAL	C.O.	COURT	Order Dtd.	WRIT	(Se

	024	24	11353/2 024			NO. 2 OLD	2024-08-28	BRANCH -4	at No- 46)
73	73124/2 024	30.08.20 24	WP (C) - 11355/2 024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	WRIT BRANCH -4	(Se at No- 46)
74	73125/2 024	30.08.20 24	WPC (OA) - 1412/20 16	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	OA Branch	(Se at No- 1)
75	73126/2 024	30.08.20 24	FAO- 390/202 4	D.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 1)
76	73127/2 024	30.08.20 24	TRP (C) - 239/202 4	K.K.NATH	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 1)
77	73128/2 024	30.08.20 24	TRP (C) - 248/202 4	S.P.SAMAN TA	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 1)
78	73129/2 024	30.08.20 24	CONTC- 6067/20 24	D.SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 1)
79	73130/2 024	30.08.20 24	CRLREV- 381/202 4	R.K.MOHAN TY	C.O.	COURT NO. 6	Order Dtd. 2024-08-28	CRIMIN AL REVISI ON	(Se at No- 6)
80	73132/2 024	30.08.20 24	CRLA- 770/202 4	S.P.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-08-28		(Se at No- 6)
81	73133/2 024	30.08.20 24	RSA- 259/202 4	M.K.MOHAN TY	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 6)
82	73134/2 024	30.08.20 24	CRLMP- 1145/20 24	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 6)
83	73135/2 024	30.08.20 24	CRLMP- 1145/20 24	R.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 6)
84	73136/2 024	30.08.20 24	CRLMP- 1174/20 24	BRAJA MOHAN SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 6)

85	73137/2 024	30.08.20 24	CRLMP- 1142/20 24	P.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 6)
86	73138/2 024	30.08.20 24	CRLMP- 1200/20 24	P.K.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 6)
87	73139/2 024	30.08.20 24	FAO- 392/202 4	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Se at No- 6)
88	73140/2 024	30.08.20 24	FAO- 392/202 4	D.K.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Se at No- 6)
89	73141/2 024	30.08.20 24	FAO- 390/202 4	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Se at No- 6)
90	73142/2 024	30.08.20 24	FAO- 386/202 4	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Se at No- 6)
91	73143/2 024	30.08.20 24	FAO- 386/202 4	D.K.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Se at No- 6)
92	73144/2 024	30.08.20 24	FAO- 366/202 4	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	MISC. APPEAL SEC.	(Se at No- 5)
93	73145/2 024	30.08.20 24	FAO- 366/202 4	D.K.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	MISC. APPEAL SEC.	(Se at No- 5)
94	73146/2 024	30.08.20 24	BLAPL- 7859/20 24	SURYAKANT A DWIBEDI	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 5)
95	73147/2 024	30.08.20 24	FAO- 365/202 4	K.C.KAR	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	MISC. APPEAL SEC.	(Se at No- 5)
96	73148/2 024	30.08.20 24	BLAPL- 4246/20 24	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-08-23		(Se at No- 5)
97	73149/2 024	30.08.20 24	FAO- 365/202 4	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	MISC. APPEAL SEC.	(Se at No-

									5)
98	73150/2024	30.08.2024	BLAPL-7660/2024	M DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No-5)
99	73151/2024	30.08.2024	FAO-364/2024	R.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	MISC. APPEAL SEC.	(Se at No-5)
100	73152/2024	30.08.2024	BLAPL-7725/2024	AK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No-5)
101	73153/2024	30.08.2024	FAO-364/2024	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	MISC. APPEAL SEC.	(Se at No-5)
102	73154/2024	30.08.2024	BLAPL-7727/2024	GR PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No-5)
103	73155/2024	30.08.2024	BLAPL-7763/2024	S CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No-5)
104	73156/2024	30.08.2024	FAO-382/2024	P.K.DASH	C.O.	COURT NO. 23	Order Dtd. 2024-08-27	MISC. APPEAL SEC.	(Se at No-5)
105	73157/2024	30.08.2024	BLAPL-7788/2024	RK MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at No-5)
106	73158/2024	30.08.2024	CRLMP-1198/2024	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at No-5)
107	73159/2024	30.08.2024	BLAPL-7794/2024	A PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2024-08-28		(Se at No-5)
108	73160/2024	30.08.2024	LAA-84/2018	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-08-28	FIRST APPEAL	(Se at No-4)
109	73161/2024	30.08.2024	BLAPL-7812/2024	J SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-08-28		(Se at No-4)
110	73162/2024	30.08.2024	LAA-84/2018	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2024-08-28	FIRST APPEAL	(Se at

									No-4)
11 1	73163/2 024	30.08.20 24	BLAPL- 7858/20 24	SURYAKANT A DWIBEDI	C.O.	COURT NO. 17	Order Dtd. 2024-08-28		(Se at No- 4)
11 2	73164/2 024	30.08.20 24	WP (C) - 11459/2 022	M K SWAIN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-14	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 122)
11 3	73165/2 024	30.08.20 24	CRLMP- 2440/20 23	RATIKANTA SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-28	WRIT BRANCH -8	(Se at No- 39)
11 4	73166/2 024	30.08.20 24	CONTC- 1600/20 24	PRATAP CHANDRA CHHINCHAN I	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27		(Se at No- 39)
11 5	73167/2 024	30.08.20 24	CONTC- 1601/20 24	PRATAP CHANDRA CHHINCHAN I	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27	CONTEM PT	(Se at No- 4)
11 6	73168/2 024	30.08.20 24	CONTC- 1602/20 24	PRATAP CHANDRA CHHINCHAN I	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27	CONTEM PT	(Se at No- 1)
11 7	73169/2 024	30.08.20 24	CONTC- 1603/20 24	PRATAP CHANDRA CHHINCHAN I	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27		(Se at No- 1)
11 8	73170/2 024	30.08.20 24	CONTC- 1604/20 24	PRATAP CHANDRA CHHINCHAN I	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27	CONTEM PT	(Se at No- 1)
11 9	73171/2 024	30.08.20 24	LAA- 5/2011	R K MALLICK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-28	FIRST APPEAL	(Se at No- 7)
12 0	73172/2 024	30.08.20 24	WP (C) - 14597/2 023	SAROJ KUMAR PARIDA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-28	WRIT BRANCH -8	(Se at No- 29)
12 1	73173/2 024	30.08.20 24	WP (C) - 14597/2 023	P K DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-28	WRIT BRANCH -8	(Se at No- 29)
12 2	73174/2 024	30.08.20 24	WP (C) - 20786/2 024	KHIROD CHANDRA MAJHI	C.O.	CHIEF JUSTIC E'S	Order Dtd. 2024-08-28		(Se at No-

						COURT			29)
123	73175/2024	30.08.2024	WP (C) - 15034/2024	AVAY KU. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-28	WRIT BRANCH -6	(Se at No-26)
124	73176/2024	30.08.2024	WP (C) - 15034/2024	BISWAJIT MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-28	WRIT BRANCH -6	(Se at No-26)
125	73177/2024	30.08.2024	WP (C) - 20790/2024	KHIROD CHANDRA MAJHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-28		(Se at No-26)
126	73178/2024	30.08.2024	WP (C) - 20551/2024	N D TRIPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-28		(Se at No-26)
127	73179/2024	30.08.2024	WP (C) - 20551/2024	P K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-28		(Se at No-26)
128	73180/2024	30.08.2024	MACA-516/2009	A C SINGH	C.O.	COURT NO. 23	Order Dtd. 2023-03-09	MISC. APPEAL SEC.	(Se at No-6)
129	73181/2024	30.08.2024	MACA-516/2009	J DEHURY	C.O.	COURT NO. 23	Order Dtd. 2023-03-09	MISC. APPEAL SEC.	(Se at No-6)
130	73182/2024	30.08.2024	WP (C) - 20591/2024	R. K. PATTANAIAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at No-6)
131	73183/2024	30.08.2024	WP (C) - 20649/2024	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at No-6)
132	73184/2024	30.08.2024	WP (C) - 19995/2024	BISWAJIT RATH	C.O.	COURT NO. 23	Order Dtd. 2024-08-30		(Se at No-6)
133	73185/2024	30.08.2024	WP (C) - 20845/2024	BISWAJIT RATH	C.O.	COURT NO. 23	Order Dtd. 2024-08-30		(Se at No-6)
134	73186/2024	30.08.2024	WP (C) - 18475/2024	M. R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2024-08-06		(Se at No-6)
135	73187/2024	30.08.2024	WP (C) - 18292/2024	ARUN KUMAR	C.O.	COURT NO. 6	Order Dtd. 2024-08-27		(Se at No-6)

			024	JATI					No-6)
136	73188/2024	30.08.2024	FAO-450/2022	K.M.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-08-28	MISC. APPEAL SEC.	(Se at No-5)
137	73189/2024	30.08.2024	WP (C) - 20591/2024	P. N. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-08-28		(Se at No-5)
138	73190/2024	30.08.2024	FAO-450/2022	N.D.TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-08-28	MISC. APPEAL SEC.	(Se at No-5)
139	73191/2024	30.08.2024	WP (C) - 19777/2024	D. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-08-27		(Se at No-5)
140	73192/2024	30.08.2024	FAO-451/2022	K.M.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-08-28	MISC. APPEAL SEC.	(Se at No-5)
141	73193/2024	30.08.2024	WP (C) - 39255/2023	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	WRIT BRANCH -1	(Se at No-31)
142	73194/2024	30.08.2024	FAO-451/2022	N.D.TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	MISC. APPEAL SEC.	(Se at No-5)
143	73195/2024	30.08.2024	WP (C) - 6760/2018	B.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	WRIT BRANCH -3	(Se at No-28)
144	73196/2024	30.08.2024	FAO-453/2022	K.M.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	MISC. APPEAL SEC.	(Se at No-5)
145	73197/2024	30.08.2024	FAO-453/2022	N.D.TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	MISC. APPEAL SEC.	(Se at No-5)
146	73198/2024	30.08.2024	WP (C) - 6760/2018	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	WRIT BRANCH -3	(Se at No-28)
147	73199/2024	30.08.2024	FAO-454/2022	K.M.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	MISC. APPEAL SEC.	(Se at No-5)
148	73200/2024	30.08.2024	FAO-	N.D.TRIPATHY	C.O.	COURT	Order Dtd.	MISC.	(Se

8	024	24	454/2022	THY		NO. 23	2024-08-28	APPEAL SEC.	at No-5)
149	73201/2024	30.08.2024	WP (C) - 17668/2024	B.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-122)
150	73202/2024	30.08.2024	FAO-455/2022	K.M.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	MISC. APPEAL SEC.	(Se at No-5)
151	73203/2024	30.08.2024	CRLMC-3091/2024	GOPAL KRISHNA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-5)
152	73204/2024	30.08.2024	CMAPL-729/2015	D.RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	M.J.C.	(Se at No-3)
153	73205/2024	30.08.2024	FAO-455/2022	N.D.TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	MISC. APPEAL SEC.	(Se at No-5)
154	73206/2024	30.08.2024	FAO-267/2024	B.K.PARDHI	C.O.	COURT NO. 23	Order Dtd. 2024-11-28	MISC. APPEAL SEC.	(Se at No-2)
155	73207/2024	30.08.2024	WP (C) - 18951/2017	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	WRIT BRANCH -5	(Se at No-21)
156	73208/2024	30.08.2024	FAO-456/2022	K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	MISC. APPEAL SEC.	(Se at No-5)
157	73209/2024	30.08.2024	WP (C) - 20116/2024	M. KAR	C.O.	COURT NO. 23	Order Dtd. 2024-08-27		(Se at No-5)
158	73210/2024	30.08.2024	WP (C) - 20120/2024	M. KAR	C.O.	COURT NO. 23	Order Dtd. 2024-08-27		(Se at No-5)
159	73211/2024	30.08.2024	WP (C) - 35047/2023	B.RPUTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	WRIT BRANCH -3	(Se at No-12)
160	73212/2024	30.08.2024	WP (C) - 9337/20	P.K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-08-28	WRIT BRANCH	(Se at

			24					-5	No-22)
161	73213/2024	30.08.2024	WP (C) - 18812/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-08-28		(Se at No-22)
162	73214/2024	30.08.2024	FAO- 456/2022	ND TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-08-28	MISC. APPEAL SEC.	(Se at No-5)
163	73215/2024	30.08.2024	WP (C) - 35047/2023	KHITISH	C.O.	COURT NO. 6	Order Dtd. 2024-08-28	WRIT BRANCH -3	(Se at No-12)
164	73216/2024	30.08.2024	WP (C) - 9699/2024	M.R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2024-08-28	WRIT BRANCH -1	(Se at No-1)
165	73217/2024	30.08.2024	WP (C) - 20428/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-08-28		(Se at No-1)
166	73218/2024	30.08.2024	WP (C) - 20717/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-08-28		(Se at No-1)
167	73219/2024	30.08.2024	WP (C) - 16625/2024	S.K.DWIVEDY	C.O.	COURT NO. 6	Order Dtd. 2024-08-28	WRIT BRANCH -8	(Se at No-42)
168	73220/2024	30.08.2024	WP (C) - 10859/2024	RABI SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-12-09	WRIT BRANCH -7	(Se at No-48)
169	73221/2024	30.08.2024	WP (C) - 9079/2019	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	WRIT BRANCH -3	(Se at No-13)
170	73222/2024	30.08.2024	WP (C) - 19224/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at No-13)
171	73223/2024	30.08.2024	WP (C) - 10038/2024	KHITISH	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	WRIT BRANCH -5	(Se at No-32)
172	73224/2024	30.08.2024	WP (C) - 19612/2024	S. K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-10-21		(Se at No-32)
17	73225/2	30.08.20	FAO-	A DAS	C.O.	COURT	Order Dtd.	MISC.	(Se

3	024	24	122/2023			NO. 23	2024-09-12	APPEAL SEC.	at No-2)
174	73226/2024	30.08.2024	WP (C) - 20217/2018	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	WRIT BRANCH -3	(Se at No-33)
175	73227/2024	30.08.2024	WP (C) - 21897/2021	L.D.PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	WRIT BRANCH -4	(Se at No-19)
176	73228/2024	30.08.2024	WP (C) - 19760/2024	K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at No-19)
177	73229/2024	30.08.2024	FAO-123/2023	AK DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-12	MISC. APPEAL SEC.	(Se at No-2)
178	73230/2024	30.08.2024	WP (C) - 20261/2024	M. K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at No-2)
179	73231/2024	30.08.2024	WP (C) - 33096/2020	P.K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-08-28	WRIT BRANCH -7	(Se at No-44)
180	73232/2024	30.08.2024	FAO-124/2023	AK DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-12	MISC. APPEAL SEC.	(Se at No-2)
181	73233/2024	30.08.2024	BLAPL-2827/2020	J.P. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2021-08-29	BAIL-2	(Se at No-9)
182	73234/2024	30.08.2024	FAO-125/2023	AK DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-12	MISC. APPEAL SEC.	(Se at No-2)
183	73235/2024	30.08.2024	CMP-475/2024	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2024-09-27	WRIT BRANCH -2	(Se at No-6)
184	73236/2024	30.08.2024	FAO-223/2024	PK LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-12-13	MISC. APPEAL SEC.	(Se at No-2)
185	73237/2024	30.08.2024	WP (C) - 3906/2017	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	WRIT BRANCH -5	(Se at No-22)

186	73238/2024	30.08.2024	WP (C) - 18222/2009	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	WRIT BRANCH -6	(Se at No-26)
187	73239/2024	30.08.2024	RPFAM-454/2023	B.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-08-28	FIRST APPEAL	(Se at No-5)
188	73240/2024	30.08.2024	WP (C) - 9841/2024	K.C.SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-08-28	WRIT BRANCH -3	(Se at No-28)
189	73241/2024	30.08.2024	WP (C) - 13426/2024	M.M.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-08-28	WRIT BRANCH -4	(Se at No-19)
190	73242/2024	30.08.2024	WP (C) - 10059/2024	K.C.SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-09-19	WRIT BRANCH -5	(Se at No-32)
191	73243/2024	30.08.2024	WP (C) - 15673/2024	PK DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08-29	WRIT BRANCH -4	(Se at No-17)
192	73244/2024	30.08.2024	WP (C) - 14092/2024	B DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08-29	WRIT BRANCH -2	(Se at No-34)
193	73245/2024	30.08.2024	CRLMC-2806/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-08-28		(Se at No-34)
194	73246/2024	30.08.2024	CRLMC-3089/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-08-28		(Se at No-34)
195	73247/2024	30.08.2024	WP (C) - 16311/2024	PK JENA	C.O.	COURT NO. 20	Order Dtd. 2024-08-29	WRIT BRANCH -5	(Se at No-21)
196	73248/2024	30.08.2024	CRLMC-3090/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se at No-21)
197	73249/2024	30.08.2024	BLAPL-7686/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-21)
198	73250/2024	30.08.2024	CRLMC-3109/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se at No-21)

									21)
199	73251/2024	30.08.2024	CRLMC-3093/2024	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-21)
200	73252/2024	30.08.2024	CRLMC-3122/2024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-21)
201	73253/2024	30.08.2024	WP (C) - 19966/2024	SUBASH CHANDRA PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-21)
202	73254/2024	30.08.2024	CRLMC-3075/2024	SURYAKANT A SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se at No-21)
203	73255/2024	30.08.2024	CRLMC-2890/2024	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-21)
204	73257/2024	30.08.2024	WP (C) - 20411/2024	SUBASH CH PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-21)
205	73258/2024	30.08.2024	CRLMC-3107/2024	M. R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-11		(Se at No-21)
206	73259/2024	30.08.2024	CRLMC-3040/2024	B. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-21)
207	73260/2024	30.08.2024	WP (C) - 20434/2024	SUBASH CH PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-21)
208	73261/2024	30.08.2024	CRLMC-3156/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-21)
209	73262/2024	30.08.2024	WP (C) - 19822/2024	S. K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-09-25		(Se at No-21)
210	73263/2024	30.08.2024	WP (C) - 18920/2024	B. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-10-08		(Se at No-21)
211	73264/2024	30.08.2024	WP (C) - 20103/2024	BRAJA MOHAN	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at

			024	SARANGI					No-21)
21 2	73265/2 024	30.08.20 24	WP (C) - 20058/2 024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at No- 21)
21 3	73266/2 024	30.08.20 24	WP (C) - 18874/2 024	RANJAN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-10-08		(Se at No- 21)
21 4	73267/2 024	30.08.20 24	CRLREV- 284/202 4	G JAYASINGH	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	CRIMIN AL REVISI ON	(Se at No- 1)
21 5	73268/2 024	30.08.20 24	CRLMC- 2956/20 24	SANJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-11		(Se at No- 1)
21 6	73269/2 024	30.08.20 24	WP (C) - 9404/20 24	HRUSIKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	WRIT BRANCH -6	(Se at No- 25)
21 7	73270/2 024	30.08.20 24	CRLMC- 2958/20 24	SANJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-11		(Se at No- 25)
21 8	73271/2 024	30.08.20 24	WP (C) - 11982/2 024	HRUSIKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	WRIT BRANCH -4	(Se at No- 27)
21 9	73272/2 024	30.08.20 24	CRLMC- 2959/20 24	SANJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-11		(Se at No- 27)
22 0	73274/2 024	30.08.20 24	CRLREV- 272/202 2	M R BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-09-24	CRIMIN AL REVISI ON	(Se at No- 2)
22 1	73276/2 024	30.08.20 24	CRLMC- 3139/20 24	SATYA PRIYA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(Se at No- 2)
22 2	73277/2 024	30.08.20 24	CRLMC- 1171/20 22	M R BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-09-24	CRIMIN AL MISC	(Se at No- 3)
22 3	73279/2 024	30.08.20 24	CRLMC- 3145/20 24	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se at No- 3)
22	73281/2	30.08.20	CRLMC-	ANITA	C.O.	COURT	Order Dtd.		(Se

4	024	24	3148/20 24	SAHOO		NO. 2 OLD	2024-08-28		at No- 3)
22 5	73283/2 024	30.08.20 24	WP (C) - 28128/2 023	KSHIEISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 54)
22 6	73284/2 024	30.08.20 24	BLAPL- 6401/20 24	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 54)
22 7	73286/2 024	30.08.20 24	BLAPL- 6155/20 24	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	BAIL-2	(Se at No- 11)
22 8	73288/2 024	30.08.20 24	BLAPL- 8043/20 24	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 11)
22 9	73289/2 024	30.08.20 24	WP (C) - 28125/2 023	KSHIEISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 54)
23 0	73291/2 024	30.08.20 24	BLAPL- 8074/20 24	SP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No- 54)
23 1	73292/2 024	30.08.20 24	ABLAPL- 5176/20 24	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No- 54)
23 2	73293/2 024	30.08.20 24	WP (C) - 28133/2 023	KSHIEISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 54)
23 3	73296/2 024	30.08.20 24	WP (C) - 27923/2 023	KSHIEISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -4	(Se at No- 38)
23 4	73299/2 024	30.08.20 24	WP (C) - 27924/2 023	KSHIEISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -4	(Se at No- 38)
23 5	73300/2 024	30.08.20 24	WP (C) - 32509/2 023	KHITISH	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No- 18)
23 6	73302/2 024	30.08.20 24	WP (C) - 32307/2 023	KSHIEISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -5	(Se at No- 23)

237	73304/2024	30.08.2024	WP (C) - 28123/2023	KHITISH	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No-54)
238	73305/2024	30.08.2024	WP (C) - 28127/2023	KHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No-54)
239	73306/2024	30.08.2024	WP (C) - 27927/2023	KSHIEISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -4	(Se at No-38)
240	73307/2024	30.08.2024	WP (C) - 27926/2023	KHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -4	(Se at No-38)
241	73309/2024	30.08.2024	WP (C) - 32491/2023	KSHIEISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No-25)
242	73311/2024	30.08.2024	WP (C) - 31664/2023	KHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -5	(Se at No-21)
243	73313/2024	30.08.2024	WP (C) - 32511/2023	K.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No-18)
244	73315/2024	30.08.2024	WP (C) - 28138/2023	KK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No-54)
245	73316/2024	30.08.2024	WP (C) - 28140/2023	K.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No-54)
246	73321/2024	30.08.2024	WP (C) - 28137/2023	KSHIEISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No-54)
247	73322/2024	30.08.2024	WP (C) - 28131/2023	KSHIEISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No-54)
248	73327/2024	30.08.2024	WP (C) - 32319/2023	KSHIEISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -5	(Se at No-23)
249	73330/2024	30.08.2024	WP (C) - 20604/2024	P. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-17		(Se at No-

									23)
250	73332/2024	30.08.2024	WP (C) - 20597/2024	P. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-17		(Se at No-23)
251	73334/2024	30.08.2024	WP (C) - 20291/2024	P. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No-23)
252	73335/2024	30.08.2024	WP (C) - 20106/2024	G. C. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-10-03		(Se at No-23)
253	73336/2024	30.08.2024	CRLMC-3092/2024	B. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-28		(Se at No-23)
254	73337/2024	30.08.2024	WP (C) - 18213/2024	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No-23)
255	73339/2024	30.08.2024	RVWPET-168/2024	P. K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-09-27		(Se at No-23)
256	73342/2024	30.08.2024	WP (C) - 19689/2024	PRASANTA KUMAR JENA	C.O.	COURT NO. 10	Order Dtd. 2024-08-29		(Se at No-23)
257	73344/2024	30.08.2024	WP (C) - 20031/2024	JINURANI	C.O.	COURT NO. 10	Order Dtd. 2024-08-29		(Se at No-23)
258	73345/2024	30.08.2024	WP (C) - 20131/2024	CHANDRAKANTA KHATUA	C.O.	COURT NO. 10	Order Dtd. 2024-08-29		(Se at No-23)
259	73346/2024	30.08.2024	WP (C) - 11908/2016	B.K. PATI	C.O.	COURT NO. 10	Order Dtd. 2024-08-27	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-107)
260	73348/2024	30.08.2024	WP (C) - 20069/2024	A. P. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-29		(Se at No-107)
261	73349/2024	30.08.2024	CRLREV-81/2024	J.P. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-08-29	CRIMINAL REVISI	(Se at No-

								ON	3)
26 2	73351/2 024	30.08.20 24	WP (C) - 20077/2 024	MANOJ KUMAR PANI	C.O.	COURT NO. 10	Order Dtd. 2024-08-29		(Se at No- 3)
26 3	73352/2 024	30.08.20 24	WP (C) - 20039/2 024	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-08-29		(Se at No- 3)
26 4	73353/2 024	30.08.20 24	CRLA- 426/202 4	G.S. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-28	CRIMIN AL APPEAL	(Se at No- 10)
26 5	73354/2 024	30.08.20 24	WP (C) - 19715/2 024	AMRESH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-28		(Se at No- 10)
26 6	73355/2 024	30.08.20 24	CRLA- 350/202 4	G.S. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-12-10	CRIMIN AL APPEAL	(Se at No- 10)
26 7	73356/2 024	30.08.20 24	WP (C) - 20273/2 024	A. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-08-29		(Se at No- 10)
26 8	73357/2 024	30.08.20 24	CRLMP- 800/202 4	R.R.DAS	C.O.	COURT NO. 7	Order Dtd. 2024-08-29	WRIT BRANCH -4	(Se at No- 37)
26 9	73358/2 024	30.08.20 24	WP (C) - 19809/2 024	R. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-08-28		(Se at No- 37)
27 0	73361/2 024	30.08.20 24	CRLA- 490/202 4	H.K. BHOLA	C.O.	COURT NO. 3	Order Dtd. 2024-12-12	CRIMIN AL APPEAL	(Se at No- 10)
27 1	73363/2 024	30.08.20 24	WP (C) - 19750/2 024	A. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-08-28		(Se at No- 10)
27 2	73365/2 024	30.08.20 24	WP (C) - 20684/2 024	R. K. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-10-29		(Se at No- 10)
27 3	73366/2 024	30.08.20 24	WP (C) - 16559/2 024	B.N. SHADANGI	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 109)

27 4	73368/2 024	30.08.20 24	WP (C) - 20542/2 024	S. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at No- 109)
27 5	73370/2 024	30.08.20 24	WP (C) - 20536/2 024	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at No- 109)
27 6	73371/2 024	30.08.20 24	WP (C) - 8218/20 16	B.R. SENAPATI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-09-11	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 114)
27 7	73373/2 024	30.08.20 24	WP (C) - 20448/2 024	PRASANNA KUMAR SWAIN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-28		(Se at No- 114)
27 8	73375/2 024	30.08.20 24	WP (C) - 36168/2 021	SATYAJIT PATTANAIAK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-16	WRIT BRANCH -5	(Se at No- 22)
27 9	73376/2 024	30.08.20 24	WP (C) - 20232/2 024	PRASANNA KUMAR SWAIN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-28		(Se at No- 22)
28 0	73380/2 024	30.08.20 24	WP (C) - 18590/2 024	B.N. SHADANGI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-29		(Se at No- 22)
28 1	73385/2 024	30.08.20 24	CRLMC- 2765/20 24	S. C. BISWAL	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-28		(Se at No- 22)
28 2	73388/2 024	30.08.20 24	WP (C) - 16553/2 024	B.N. SHADANGI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-29	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 109)
28 3	73390/2 024	30.08.20 24	CRLMC- 2956/20 24	B. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No- 109)
28 4	73393/2 024	30.08.20 24	CRLREV- 66/2011	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	CRIMIN AL REVISI ON	(Se at No- 2)

285	73394/2024	30.08.2024	CRLMC-2958/2024	B. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-11		(Se at No-2)
286	73396/2024	30.08.2024	CRLMC-1120/2023	S.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	CRIMINAL MISC	(Se at No-3)
287	73399/2024	30.08.2024	CRLMC-5072/2023	H.K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	CRIMINAL MISC	(Se at No-2)
288	73402/2024	30.08.2024	CRLMC-2340/2024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	CRIMINAL MISC	(Se at No-2)
289	73404/2024	30.08.2024	CRLMC-2369/2024	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	CRIMINAL MISC	(Se at No-2)
290	73407/2024	30.08.2024	CRLMC-2420/2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No-2)
291	73409/2024	30.08.2024	CRLMC-1270/2024	G.R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	CRIMINAL MISC	(Se at No-5)
292	73411/2024	30.08.2024	MATA-16/2022	D.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	FIRST APPEAL	(Se at No-5)
293	73413/2024	30.08.2024	MATA-140/2015	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	FIRST APPEAL	(Se at No-6)
294	73415/2024	30.08.2024	WP (C) - 20295/2024	AMIT PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-25		(Se at No-6)
295	73416/2024	30.08.2024	ITA-26/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-29		(Se at No-6)
296	73417/2024	30.08.2024	CRLMC-2959/2024	B. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-6)
297	73418/2024	30.08.2024	ITA-26/2024	J. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No-6)

									6)
298	73419/2024	30.08.2024	CRLMC-2852/2024	PRASANTA KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	CRIMINAL MISC	(Seat No-2)
299	73420/2024	30.08.2024	WP (C)-19994/2024	B.N. SHADANGI	C.O.	COURT NO. 1	Order Dtd. 2024-09-26		(Seat No-2)
300	73421/2024	30.08.2024	BLAPL-3273/2024	NC SINHA	C.O.	COURT NO. 1	Order Dtd. 2024-08-27		(Seat No-2)
301	73422/2024	30.08.2024	CRLMC-3051/2024	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-08-28		(Seat No-2)
302	73423/2024	30.08.2024	BLAPL-2706/2024	NC SINHA	C.O.	COURT NO. 1	Order Dtd. 2024-08-27		(Seat No-2)
303	73424/2024	30.08.2024	CRLMC-3116/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(Seat No-2)
304	73425/2024	30.08.2024	BLAPL-1636/2024	NC SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No-2)
305	73426/2024	30.08.2024	BLAPL-2869/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Seat No-2)
306	73427/2024	30.08.2024	BLAPL-2872/2024	SK DWIBEDI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Seat No-2)
307	73428/2024	30.08.2024	BLAPL-1357/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Seat No-2)
308	73429/2024	30.08.2024	BLAPL-2866/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Seat No-2)
309	73430/2024	30.08.2024	BLAPL-7959/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-1	(Seat No-3)
310	73431/2024	30.08.2024	WP (C)-37974/2	S.KAR	C.O.	COURT NO. 2	Order Dtd. 2024-08-23	WRIT BRANCH	(Seat at

			021			OLD		-5	No-21)
31 1	73432/2 024	30.08.20 24	WP (C) - 17052/2 006	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	WRIT BRANCH -6	(Se at No- 16)
31 2	73433/2 024	30.08.20 24	BLAPL- 8127/20 23	T. K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 9999-12-31	BAIL-1	(Se at No- 6)
31 3	73434/2 024	30.08.20 24	BLAPL- 5979/20 24	S CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No- 6)
31 4	73435/2 024	30.08.20 24	BLAPL- 9510/20 23	T. K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-08-29	BAIL-1	(Se at No- 4)
31 5	73436/2 024	30.08.20 24	CRLMC- 2018/20 24	S. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-10-24	CRIMIN AL MISC	(Se at No- 1)
31 6	73437/2 024	30.08.20 24	TRP (C) - 176/202 4	ABESH	C.O.	COURT NO. 11	Order Dtd. 2024-10-24		(Se at No- 1)
31 7	73438/2 024	30.08.20 24	TRP (C) - 126/202 4	K. K. NATH	C.O.	COURT NO. 11	Order Dtd. 2024-08-29	M.J.C.	(Se at No- 6)
31 8	73439/2 024	30.08.20 24	TRP (C) - 175/202 4	S. K. ROUL	C.O.	COURT NO. 11	Order Dtd. 2024-08-29		(Se at No- 6)
31 9	73441/2 024	30.08.20 24	BLAPL- 108/202 4	MR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-08-29	BAIL-1	(Se at No- 6)
32 0	73442/2 024	30.08.20 24	TRP (C) - 162/202 4	H. K. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-08-29	M.J.C.	(Se at No- 6)
32 1	73443/2 024	30.08.20 24	ABLAPL- 7786/20 23	J. PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2023-11-07	BAIL-1	(Se at No- 5)
32 2	73445/2 024	30.08.20 24	MATA- 203/202 3	P. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	FIRST APPEAL	(Se at No- 4)
32	73447/2	30.08.20	MATA-	S. R.	C.O.	COURT	Order Dtd.	FIRST	(Se

3	024	24	203/2023	PRADHAN		NO. 11	2024-08-27	APPEAL	at No-4)
324	73448/2024	30.08.2024	TRP (C) - 387/2023	P. PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-08-28	M.J.C.	(Se at No-6)
325	73450/2024	30.08.2024	LAA-29/2024	RABI SAMAL	C.O.	COURT NO. 16	Order Dtd. 9999-12-31		(Se at No-6)
326	73451/2024	30.08.2024	WP (C) - 16270/2024	JINU RANI	C.O.	COURT NO. 1	Order Dtd. 2024-09-23	WRIT BRANCH -4	(Se at No-46)
327	73452/2024	30.08.2024	FAO-373/2024	MN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-08-22	MISC. APPEAL SEC.	(Se at No-5)
328	73453/2024	30.08.2024	WP (C) - 29424/2019	U. CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-08-29	WRIT BRANCH -2	(Se at No-9)
329	73454/2024	30.08.2024	WP (C) - 20656/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-08-29		(Se at No-9)
330	73455/2024	30.08.2024	WP (C) - 18811/2021	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No-24)
331	73456/2024	30.08.2024	FAO-149/2024	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-12-20	MISC. APPEAL SEC.	(Se at No-9)
332	73457/2024	30.08.2024	WP (C) - 22846/2023	U. KUMA	C.O.	COURT NO. 22	Order Dtd. 2024-11-13	WRIT BRANCH -5	(Se at No-20)
333	73458/2024	30.08.2024	WP (C) - 30619/2023	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-03	WRIT BRANCH -2	(Se at No-7)
334	73460/2024	30.08.2024	WP (C) - 15207/2024	M.R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-09-06	WRIT BRANCH -8	(Se at No-40)
335	73462/2024	30.08.2024	WP (C) - 32018/2023	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-03	WRIT BRANCH -2	(Se at No-9)

336	73464/2024	30.08.2024	WP (C) - 32016/2023	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-03	WRIT BRANCH -2	(Se at No-9)
337	73466/2024	30.08.2024	WP (C) - 9177/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	WRIT BRANCH -3	(Se at No-11)
338	73467/2024	30.08.2024	WP (C) - 11762/2024	L.D. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	WRIT BRANCH -1	(Se at No-4)
339	73470/2024	30.08.2024	WP (C) - 12961/2024	BANABIHAR I RAY	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	WRIT BRANCH -7	(Se at No-10)
340	73471/2024	30.08.2024	WP (C) - 11164/2024	K.P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	WRIT BRANCH -2	(Se at No-7)
341	73473/2024	30.08.2024	WP (C) - 15572/2024	BRAJA KISHORE SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	WRIT BRANCH -3	(Se at No-33)
342	73474/2024	30.08.2024	WP (C) - 14509/2024	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	WRIT BRANCH -1	(Se at No-1)
343	73476/2024	30.08.2024	WP (C) - 13074/2024	R.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	WRIT BRANCH -8	(Se at No-43)
344	73477/2024	30.08.2024	WP (C) - 11864/2024	SUKANTA KUMAR DALAI	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	WRIT BRANCH -2	(Se at No-8)
345	73478/2024	30.08.2024	WP (C) - 11864/2024	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	WRIT BRANCH -2	(Se at No-8)
346	73479/2024	30.08.2024	WP (C) - 20653/2024	J. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at No-8)
347	73488/2024	30.08.2024	BLAPL- 7914/2024	PK DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-27		(Se at No-8)
348	73489/2024	30.08.2024	MACA- 941/2007	M.K. MOHAPATRO	C.O.	COURT NO. 23	Order Dtd. 2024-08-28	MISC. APPEAL SEC.	(Se at No-

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349	73490/2024	30.08.2024	CRLA-258/2023	A.K. SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-11-14	CRIMINAL APPEAL	(Seat No-9)
350	73492/2024	30.08.2024	WP (C)-29456/2020	S.K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-08-20	WRIT BRANCH-2	(Seat No-6)
351	73494/2024	30.08.2024	MACA-728/2016	D. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-05-15	MISC. APPEAL SEC.	(Seat No-9)
352	73495/2024	30.08.2024	MACA-728/2006	N.CH. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-08-29	MISC. APPEAL SEC.	(Seat No-6)
353	73496/2024	30.08.2024	SA-274/1999	P.C. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-29	SECOND APPEAL	(Seat No-4)
354	73498/2024	30.08.2024	SA-98/1994	G. SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2024-08-29	SECOND APPEAL	(Seat No-2)
355	73499/2024	30.08.2024	SA-55/1997	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-29	SECOND APPEAL	(Seat No-6)
356	73500/2024	30.08.2024	JCRLA-80/2010	S. BARIK	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
357	73501/2024	30.08.2024	CRLA-731/2023	NIHAR RANJAN SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-11-20	CRIMINAL APPEAL	(Seat No-9)
358	73502/2024	30.08.2024	CRLA-313/2017	D.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-8)
359	73504/2024	30.08.2024	ABLAPL-3651/2020	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2022-03-04	BAIL-2	(Seat No-10)
360	73505/2024	30.08.2024	ABLAPL-14823/2019	J.P. KAR	C.O.	COURT NO. 7	Order Dtd. 2021-09-20	BAIL-2	(Seat No-13)
361	73506/2024	30.08.2024	WP (C)-20766/2	P. K. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Seat at

			024						No-13)
36 2	73507/2 024	30.08.20 24	WP (C) - 20696/2 024	P. R. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No- 13)
36 3	73508/2 024	30.08.20 24	ABLAPL- 4480/20 19	P.K. DASH	C.O.	COURT NO. 7	Order Dtd. 2021-07-23	BAIL-2	(Se at No- 10)
36 4	73509/2 024	30.08.20 24	WP (C) - 20654/2 024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-10-03		(Se at No- 10)
36 5	73510/2 024	30.08.20 24	WP (C) - 20756/2 024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-10-03		(Se at No- 10)
36 6	73511/2 024	30.08.20 24	WP (C) - 20762/2 024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-10-03		(Se at No- 10)
36 7	73512/2 024	30.08.20 24	ABLAPL- 11794/2 019	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-24	BAIL-2	(Se at No- 12)
36 8	73514/2 024	30.08.20 24	WP (C) - 20318/2 024	A. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-08-28		(Se at No- 12)
36 9	73522/2 024	30.08.20 24	WP (C) - 20434/2 024	SUBASH CH PANI	C.O.	COURT NO. 7	Order Dtd. 2024-08-28		(Se at No- 12)
37 0	73523/2 024	30.08.20 24	WP (C) - 20411/2 024	SUBASH CH PANI	C.O.	COURT NO. 7	Order Dtd. 2024-08-28		(Se at No- 12)
37 1	73525/2 024	30.08.20 24	WP (C) - 19966/2 024	SUBASH CHANDRA PANI	C.O.	COURT NO. 7	Order Dtd. 2024-08-28		(Se at No- 12)
37 2	73526/2 024	30.08.20 24	WP (C) - 19048/2 024	R. K. MEHER	C.O.	COURT NO. 7	Order Dtd. 2024-08-22		(Se at No- 12)
37 3	73528/2 024	30.08.20 24	WP (C) - 19747/2 024	BK MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-08-29		(Se at No- 12)
37	73530/2	30.08.20	WP (C) -	S DAS	C.O.	COURT	Order Dtd.		(Se

4	024	24	18345/2 024			NO. 7	2024-08-29		at No- 12)
37 5	73531/2 024	30.08.20 24	WP (C) - 18349/2 024	S DAS	C.O.	COURT NO. 7	Order Dtd. 2024-08-29		(Se at No- 12)
37 6	73537/2 024	30.08.20 24	WP (C) - 16561/2 024	M.R. ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-08-28	WRIT BRANCH -7	(Se at No- 18)
37 7	73538/2 024	30.08.20 24	CRLREV- 440/202 4	GK SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-30		(Se at No- 18)
37 8	73550/2 024	30.08.20 24	WP (C) - 20100/2 024	NANDA KISHORE ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-08-28		(Se at No- 18)
37 9	73551/2 024	30.08.20 24	WP (C) - 17488/2 024	NANDA KISHORE ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-08-28		(Se at No- 18)
38 0	73552/2 024	30.08.20 24	ABLAPL- 7846/20 24	MK SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-29	BAIL-1	(Se at No- 6)
38 1	73553/2 024	30.08.20 24	ABLAPL- 5829/20 24	B DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-29		(Se at No- 6)
38 2	73554/2 024	30.08.20 24	WP (C) - 19425/2 024	P. C. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-28		(Se at No- 6)
38 3	73555/2 024	30.08.20 24	WP (C) - 19805/2 024	P. C. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-28		(Se at No- 6)
38 4	73556/2 024	30.08.20 24	BLAPL- 2691/20 24	J KAMILA	C.O.	COURT NO. 10	Order Dtd. 2024-08-29		(Se at No- 6)
38 5	73557/2 024	30.08.20 24	ABLAPL- 8463/20 24	H K DASH	C.O.	COURT NO. 10	Order Dtd. 2024-08-29	BAIL-1	(Se at No- 3)
38 6	73558/2 024	30.08.20 24	ABLAPL- 8006/20 24	B DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-29	BAIL-1	(Se at No- 1)

387	73559/2024	30.08.2024	ABLAPL-7995/2024	MR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-29		(Se at No-1)
388	73560/2024	30.08.2024	ABLAPL-8585/2024	G SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-29		(Se at No-1)
389	73561/2024	30.08.2024	ABLAPL-8587/2024	G SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-29		(Se at No-1)
390	73562/2024	30.08.2024	WP (C) - 20316/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-28		(Se at No-1)
391	73563/2024	30.08.2024	WP (C) - 17742/2024	P. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-08-28		(Se at No-1)
392	73564/2024	30.08.2024	CRLMP-1216/2024	H. K. PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-08-29		(Se at No-1)
393	73565/2024	30.08.2024	CRLMP-1214/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-29		(Se at No-1)
394	73566/2024	30.08.2024	ABLAPL-8951/2024	S ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-08-29	BAIL-1	(Se at No-1)
395	73567/2024	30.08.2024	CRLREV-396/2017	P.N. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-08-29	CRIMINAL REVISION	(Se at No-4)
396	73568/2024	30.08.2024	BLAPL-7500/2024	A. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-08-29	BAIL-2	(Se at No-8)
397	73041/2024	30.08.2024	WP (C) - 7056/2023	TRINATH MISHRA	GENERAL		Order Dtd. 2023-03-13	WRIT BRANCH -5	(Se at No-32)
398	73047/2024	30.08.2024	WA-739/2023	TRINATH MISHRA	GENERAL		Order Dtd. 2024-08-28	WRIT APPEAL	(Se at No-7)
399	73050/2024	30.08.2024	MATA-143/2022	PRASANTA KUMAR PATRI	GENERAL		Entire Order	FIRST APPEAL	(Se at No-

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400	73051/2024	30.08.2024	CRLMC-1737/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-08-28	CRIMINAL MISC	(Seat No-6)
401	73052/2024	30.08.2024	WP (C) - 14567/2018	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-08-06	WRIT BRANCH -1	(Seat No-3)
402	73053/2024	30.08.2024	WP (C) - 20068/2017	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-05-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
403	73054/2024	30.08.2024	WP (C) - 22410/2015	CHANDAN KUMAR NAYAK	GENERAL		Entire Brief	WRIT BRANCH -7	(Seat No-15)
404	73055/2024	30.08.2024	WP (C) - 14730/2024	DEBASIS TRIPATHY	GENERAL		Order Dtd. 2024-08-28	WRIT BRANCH -3	(Seat No-12)
405	73056/2024	30.08.2024	WP (C) - 11804/2018	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures		(Seat No-12)
406	73057/2024	30.08.2024	WP (C) - 16646/2024	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH -8	(Seat No-42)
407	73131/2024	30.08.2024	WP (C) - 15089/2006	PRASANTA KUMAR PATRI	GENERAL		Entire Order		(Seat No-42)
408	73256/2024	30.08.2024	BLAPL-2784/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-08-28		(Seat No-42)
409	73297/2024	30.08.2024	MACA-719/2023	BIRA KISHOR SINGH	GENERAL		Judgement Dtd. 2024-03-17	MISC. APPEAL SEC.	(Seat No-4)
410	73318/2024	30.08.2024	MACA-719/2023	BIRA KISHOR SINGH	GENERAL		Petition	MISC. APPEAL SEC.	(Seat No-4)
411	73324/2024	30.08.2024	ABLAPL-8870/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-08-29		(Seat No-4)

412	73362/2024	30.08.2024	WPC (OAC) - 2975/2007	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-12	OA Branch	(Seat No-1)
413	73378/2024	30.08.2024	ABLAPL-6434/2024	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2024-08-28		(Seat No-1)
414	73382/2024	30.08.2024	ABLAPL-9445/2018	HIRARAM BHOI	GENERAL		Petition		(Seat No-1)
415	73387/2024	30.08.2024	ABLAPL-9445/2018	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-1)
416	73392/2024	30.08.2024	BLAPL-1827/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-08-28		(Seat No-1)
417	73397/2024	30.08.2024	WP (C) - 18113/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-1)
418	73401/2024	30.08.2024	WP (C) - 18114/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-1)
419	73405/2024	30.08.2024	WP (C) - 18116/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-1)
420	73410/2024	30.08.2024	ABLAPL-1020/2023	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2023-02-28	BAIL-1	(Seat No-6)
421	73412/2024	30.08.2024	WP (C) - 18723/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-6)
422	73414/2024	30.08.2024	WP (C) - 18110/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-6)
423	73440/2024	30.08.2024	RVWPET (RP) - 9/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-14	OA Branch	(Seat No-1)
424	73444/2024	30.08.2024	RVWPET (RP) - 12/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-24	OA Branch	(Seat No-1)

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425	73446/2024	30.08.2024	WPC (OAC) - 3298/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-06	OA Branch	(Seat No-1)
426	73449/2024	30.08.2024	CONTC-9760/2023	SANDHYARA NI PANI	GENERAL		Order Dtd. 2024-08-09	CONTEMP	(Seat No-3)
427	73459/2024	30.08.2024	WPC (OA) - 821/2017	HIRARAM BHOI	GENERAL		Petition	OA Branch	(Seat No-1)
428	73461/2024	30.08.2024	WPC (OA) - 821/2017	HIRARAM BHOI	GENERAL		Vakalatnama	OA Branch	(Seat No-1)
429	73463/2024	30.08.2024	WPC (OA) - 821/2017	HIRARAM BHOI	GENERAL		Judgement Dtd. 2022-08-26	OA Branch	(Seat No-1)
430	73465/2024	30.08.2024	WPC (OA) - 820/2017	HIRARAM BHOI	GENERAL		Vakalatnama	OA Branch	(Seat No-1)
431	73468/2024	30.08.2024	WP (C) - 18161/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-1)
432	73469/2024	30.08.2024	WPC (OA) - 820/2017	HIRARAM BHOI	GENERAL		Petition	OA Branch	(Seat No-1)
433	73472/2024	30.08.2024	WPC (OA) - 820/2017	HIRARAM BHOI	GENERAL		Judgement Dtd. 2022-08-25	OA Branch	(Seat No-1)
434	73475/2024	30.08.2024	WPC (OA) - 818/2017	HIRARAM BHOI	GENERAL		Vakalatnama	OA Branch	(Seat No-1)
435	73480/2024	30.08.2024	WPC (OA) - 818/2017	HIRARAM BHOI	GENERAL		Petition	OA Branch	(Seat No-1)
436	73481/2024	30.08.2024	WPC (OA) - 818/2017	HIRARAM BHOI	GENERAL		Judgement Dtd. 2022-08-26	OA Branch	(Seat No-1)
437	73482/2024	30.08.2024	WP (C) - 18298/2	DEBENDRA BEHERA	GENERAL		Judgement Dtd. 2024-08-27		(Seat No-1)

			024						No-1)
438	73483/2024	30.08.2024	WPC (OAC) - 3187/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-24	OA Branch	(Seat No-1)
439	73484/2024	30.08.2024	WP (C) - 18433/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-1)
440	73485/2024	30.08.2024	WP (C) - 18459/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-1)
441	73486/2024	30.08.2024	WP (C) - 18744/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-1)
442	73487/2024	30.08.2024	WP (C) - 18766/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-1)
443	73491/2024	30.08.2024	WP (C) - 20054/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-1)
444	73497/2024	30.08.2024	WP (C) - 20095/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-1)
445	73503/2024	30.08.2024	WP (C) - 20150/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-1)
446	73513/2024	30.08.2024	WP (C) - 20203/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-1)
447	73515/2024	30.08.2024	BLAPL-8145/2024	PRADEEP KUMAR TRIPATHY	GENERAL		Order Dtd. 2024-08-30	BAIL-1	(Seat No-5)
448	73516/2024	30.08.2024	WP (C) - 20050/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-28		(Seat No-5)
449	73517/2024	30.08.2024	WP (C) - 20052/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-28		(Seat No-5)
45	73518/2	30.08.20	ABLAPL-	UMA	GENE		Order Dtd.		(Se

0	024	24	8936/2024	SHANKAR PATEL	RAL		2024-08-29		at No-5)
451	73519/2024	30.08.2024	ABLAPL-8872/2024	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2024-08-29		(Se at No-5)
452	73520/2024	30.08.2024	ABLAPL-8940/2024	SHIBARAM MAHAPATRA	GENERAL		Order Dtd. 2024-08-29	BAIL-1	(Se at No-1)
453	73521/2024	30.08.2024	ABLAPL-6377/2024	KULDEEP MOHANTY	GENERAL		Order Dtd. 2024-08-29		(Se at No-1)
454	73524/2024	30.08.2024	WP (C) - 11715/2024	JEEVANJYOTI MOHANTY	GENERAL		Order Dtd. 2024-08-29	WRIT BRANCH -1	(Se at No-4)
455	73527/2024	30.08.2024	ABLAPL-9073/2024	SURYAKANT A PALAI	GENERAL		Order Dtd. 2024-08-30		(Se at No-4)
456	73529/2024	30.08.2024	ABLAPL-8882/2024	APARESH BHOI	GENERAL		Order Dtd. 2024-08-29		(Se at No-4)
457	73532/2024	30.08.2024	ABLAPL-8928/2024	RABI NARAYAN SAHU	GENERAL		Order Dtd. 2024-08-29		(Se at No-4)
458	73533/2024	30.08.2024	WP (C) - 19718/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Se at No-4)
459	73534/2024	30.08.2024	WP (C) - 20255/2024	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures		(Se at No-4)
460	73535/2024	30.08.2024	WP (C) - 19650/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Se at No-4)
461	73536/2024	30.08.2024	WP (C) - 19661/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Se at No-4)
462	73539/2024	30.08.2024	WP (C) - 15040/2022	SURYAKANT A PALAI	GENERAL		Judgement Dtd. 2024-07-18	WRIT BRANCH -8	(Se at No-40)

463	73540/2024	30.08.2024	WP (C) - 19649/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-40)
464	73541/2024	30.08.2024	WP (C) - 19682/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-40)
465	73542/2024	30.08.2024	WP (C) - 19720/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-40)
466	73543/2024	30.08.2024	WP (C) - 20086/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-40)
467	73544/2024	30.08.2024	WP (C) - 20181/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-40)
468	73545/2024	30.08.2024	WP (C) - 20183/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-40)
469	73546/2024	30.08.2024	WP (C) - 20211/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-40)
470	73548/2024	30.08.2024	WP (C) - 20214/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-27		(Seat No-40)
471	73043/2024	30.08.2024	ABLAPL-7730/2024	PRASANTA KUMAR ROUSTRAY	GENERAL		Order Dtd. 2024-08-28	BAIL-1	(Seat No-5)
472	73273/2024	30.08.2024	WP (C) - 3940/2019	P K BEHERA	GENERAL			WRIT BRANCH -7	(Seat No-10)
473	73275/2024	30.08.2024	WP (C) - 5049/2018	P K JENA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
474	73278/2024	30.08.2024	SA-98/1977	A K BISWAL	GENERAL				(Seat No-107)

475	73280/2024	30.08.2024	WP (C) - 2140/2020	G SUNDARA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
476	73282/2024	30.08.2024	WP (C) - 23341/2022	P K MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
477	73285/2024	30.08.2024	WP (C) - 12516/2020	P CA	GENERAL			WRIT BRANCH -3	(Seat No-13)
478	73287/2024	30.08.2024	WP (C) - 40657/2021	S K RATH	GENERAL			WRIT BRANCH -8	(Seat No-42)
479	73290/2024	30.08.2024	WP (C) - 26846/2020	B DAS	GENERAL		PetitionAnnexure,	WRIT BRANCH -1	(Seat No-30)
480	73294/2024	30.08.2024	CRLMP-1204/2024	P K MISHRA	GENERAL		PetitionAnnexure,		(Seat No-30)
481	73295/2024	30.08.2024	WP (C) - 22773/2012	G ROUT	GENERAL		PetitionAnnexure,		(Seat No-30)
482	73298/2024	30.08.2024	ABLAPL-14823/2019	J P KAR	GENERAL			BAIL-2	(Seat No-13)
483	73301/2024	30.08.2024	WP (C) - 31065/2021	A MOHANTY	GENERAL			WRIT BRANCH -8	(Seat No-42)
484	73303/2024	30.08.2024	CRLMC-874/2024	A SUNDARAY	GENERAL			CRIMINAL MISC	(Seat No-2)
485	73308/2024	30.08.2024	WPC (OAC) - 356/2013	S K DAS	GENERAL			OA Branch	(Seat No-1)
486	73310/2024	30.08.2024	WPC (OAC) - 2232/2001	S K DAS	GENERAL			OA Branch	(Seat No-1)

487	73312/2024	30.08.2024	WPC (OAC) - 273/2005	S K DAS	GENERAL			OA Branch	(Seat No-1)
488	73314/2024	30.08.2024	WP (C) - 20292/2023	I PANDA	GENERAL			WRIT BRANCH -8	(Seat No-41)
489	73317/2024	30.08.2024	ABLAPL-14741/2023	D J NAYAK	GENERAL			BAIL-2	(Seat No-11)
490	73319/2024	30.08.2024	WPC (OAC) - 2843/2016	R K ROUT	GENERAL			OA Branch	(Seat No-1)
491	73320/2024	30.08.2024	WPC (OAC) - 1008/2005	S K DAS	GENERAL			OA Branch	(Seat No-1)
492	73323/2024	30.08.2024	CONTC (CP) - 379/2017	S K DASH	GENERAL			OA Branch	(Seat No-1)
493	73325/2024	30.08.2024	CONTC (CP) - 564/2015	S K DAS	GENERAL			OA Branch	(Seat No-1)
494	73326/2024	30.08.2024	WPC (OAC) - 2217/2005	S K DAS	GENERAL			OA Branch	(Seat No-1)
495	73328/2024	30.08.2024	WPC (OAC) - 244/2002	S K DAS	GENERAL			OA Branch	(Seat No-1)
496	73329/2024	30.08.2024	WPC (OAC) - 2193/2002	S K DAS	GENERAL			OA Branch	(Seat No-1)
497	73331/2024	30.08.2024	WPC (OA) - 2030/2017	S K DAS	GENERAL			OA Branch	(Seat No-1)
498	73333/2024	30.08.2024	CRLMP-828/2023	S HUSSIAN	GENERAL			WRIT BRANCH -3	(Seat No-13)
499	73338/2024	30.08.2024	OJC-7450/1999	S K DAS	GENERAL				(Seat No-

									13)
500	73340/2024	30.08.2024	WPC (OAC) - 1438/2013	S K DAS	GENERAL			OA Branch	(Seat No-1)
501	73341/2024	30.08.2024	WPC (OAC) - 3987/2013	S K DAS	GENERAL			OA Branch	(Seat No-1)
502	73343/2024	30.08.2024	WPC (OAC) - 2401/2013	S K DAS	GENERAL			OA Branch	(Seat No-1)
503	73347/2024	30.08.2024	WP (C) - 15089/2006	B DAS	GENERAL				(Seat No-1)
504	73350/2024	30.08.2024	RVWPET-254/2018	A C DAS	GENERAL			CIVIL REVISION	(Seat No-1)
505	73359/2024	30.08.2024	RVWPET-254/2018	A C DAS	GENERAL			CIVIL REVISION	(Seat No-1)
506	73360/2024	30.08.2024	WP (C) - 10613/2004	C R NAYAK	GENERAL				(Seat No-1)
507	73364/2024	30.08.2024	WP (C) - 2825/2018	N RAY	GENERAL			WRIT BRANCH -5	(Seat No-32)
508	73367/2024	30.08.2024	CRLMP-1151/2024	B K DASH	GENERAL				(Seat No-32)
509	73369/2024	30.08.2024	WP (C) - 29461/2020	S K PRADHAN	GENERAL			WRIT BRANCH -2	(Seat No-6)
510	73372/2024	30.08.2024	WP (C) - 40476/2021	N ROUT	GENERAL			WRIT BRANCH -6	(Seat No-26)
511	73374/2024	30.08.2024	OJC-5934/1999	A MISHRA	GENERAL				(Seat No-26)
512	73377/2024	30.08.2024	WP (C) - 20689/2	B R SENAPATI	GENERAL			WRIT BRANCH	(Seat at

			018					-7	No-18)
513	73379/2024	30.08.2024	WP (C) - 22140/2013	A BASTIA	GENERAL		Judgement Dtd. 2022-06-28 Petition, Misc. case,	WRIT BRANCH -5	(Se at No-21)
514	73381/2024	30.08.2024	WP (C) - 10921/2024	B BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se at No-120)
515	73383/2024	30.08.2024	WP (C) - 11693/2009	P K SWAIN	GENERAL		Petition Annexure,		(Se at No-120)
516	73384/2024	30.08.2024	WA-1399/2024	S SAMAL	GENERAL			WRIT APPEAL	(Se at No-4)
517	73386/2024	30.08.2024	WP (C) - 18609/2023	S SAMAL	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
518	73389/2024	30.08.2024	OJC-1765/1989	B B MOHAPATRA	GENERAL		Judgement Dtd. 1992-09-04 Petition, Annexure,		(Se at No-121)
519	73391/2024	30.08.2024	WP (C) - 14258/2016	D NAYAK	GENERAL			WRIT BRANCH -3	(Se at No-12)
520	73395/2024	30.08.2024	WP (C) - 7687/2005	B B MOHAPATRA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
521	73398/2024	30.08.2024	BLAPL-2827/2020	J P BEHERA	GENERAL			BAIL-2	(Se at No-9)
522	73400/2024	30.08.2024	WA-1398/2024	S SAMAL	GENERAL			WRIT APPEAL	(Se at No-4)
523	73403/2024	30.08.2024	RVWPET-98/2024	S SAMAL	GENERAL			CIVIL REVISI	(Se at

								ON	No-1)
524	73406/2024	30.08.2024	CONTC (C P) - 497/2015	S K DASH	GENERAL			OA Branch	(Se at No-1)
525	73408/2024	30.08.2024	OJC- 5360/1995	L DASH	GENERAL				(Se at No-1)
526	73493/2024	30.08.2024	CRLA- 679/2017	J.KAMILA	GENERAL		Order Dtd. 2023-07-24	CRIMINAL APPEAL	(Se at No-2)
527	73547/2024	30.08.2024	ABLAPL- 11794/2019	B.DAS	GENERAL		Order Dtd. 2019-12-24	BAIL-2	(Se at No-12)
528	73549/2024	30.08.2024	ABLAPL- 3651/2020	B.DAS	GENERAL		Order Dtd. 5000-01-01	BAIL-2	(Se at No-10)

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